

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO 1596**  
TO BE ANSWERED ON 12.03.2025

**ADEQUATE HONORARIUM AND OTHER BENEFITS TO ANGANWADI WORKERS**

1596. MS. KAVITA PATIDAR:  
DR. SUMER SINGH SOLANKI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the fact that Anganwadi workers are not getting adequate honorarium and other benefits as per the work being done by them;
- (b) whether it is proposed to increase the honorarium of Anganwadi workers;
- (c) whether it is proposed to provide social security benefits including PF, Gratuity and Old Age Pension scheme to Anganwadi workers, if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (d) Anganwadi Workers and Anganwadi Helpers are “honorary workers” from the local community who voluntarily come forward to render their services in the area of child care and development to help the community for which they are paid honorarium. Government of India increases the honorarium of AWWs/AWHs from time to time. From 1<sup>st</sup> October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State. Details are placed at **Annexure**.

With a view to incentivize and encourage the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs), various initiatives have been undertaken including the following:

- (i) **Promotion:** Under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers are to be filled by Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors are to be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.
- (ii) **Social Security Insurance Schemes:** Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover worth Rs.2.00 lakh (covers life risk, death due to any reason) in the age group of 18 to 50 years and under

Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) in the age group of 18-59 years.

(iii) State Governments and UT Administrations have been requested to encourage eligible AWWs and AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.

(iv) Retirement date: States and UTs have been requested to adopt a uniform retirement date i.e 30<sup>th</sup> April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.

(v) It has been announced in the interim budget FY 2024-25 to extend healthcare annual coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all Anganwadi workers and helpers.

Government has issued orders for upgradation of all mini-AWC to regular AWCs. This would add an Anganwadi Helper in these Mini Anganwadi Centres across the country to share the burden of Anganwadi Worker.

Besides under Mission Saksham Anganwadi and Poshan 2.0, IT systems through the Poshan Tracker App have been leveraged to reduce the workload which has digitized & automated nine physical registers out of eleven prepared and used by AWWs. States/UTs have been advised to discontinue writing of these physical registers by AWWs.

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## Annexure

**Statement referred to in reply to Parts (a) to (e) of Rajya Sabha Unstarred Question No. 1596 to be answered on 12.03.2025 regarding Adequate honorarium and other benefits to Anganwadi workers asked by Ms. Kavita Patidar and Dr. Sumer Singh Solanki:**

| S.No. | Name of States/UTs | Additional incentive/honorarium given by states and UTs from their own sources (per month) in Rs.  |  |
|-------|--------------------|--|--|
|       |                    | Anganwadi Worker   | Anganwadi Helper   |
| 1     | Andhra Pradesh     | 7000   | 4750   |
| 2     | Bihar              | 2500   | 1725   |
| 3     | Chhattisgarh       | 5500   | 2750   |
| 4     | Goa                | 5500 (0-10 years experience), 6000 (10-15 years experience), 8000 (15 to 20 years experience) 10000 ( 20-25 years experience) and 12000 (25 years and above experience)                                  | 3000 (0-5 years experience), 3500 (5-10 years experience), 4000 (10 to 15 years experience) 4500 ( 15-20 years experience) , 5250 (20 to 25 years experience) and 6000 (25 years and above experience) |
| 5     | Gujarat            | 5500   | 3250   |
| 6     | Haryana            | 9500 ( AWWs above 10 years)<br>9000 (AWWs less than 10 years service/experience) 9000 (Mini AWWs) Rs. 1000 per month additional is paid to 4000 AWWs who is working in 4000 play schools (upgraded AWCs) | 5250   |
| 7     | Himachal Pradesh   | 5000 for Main AWC & 2950 for Mini AWCs   | 3100   |
| 8     | Jammu & Kashmir    | 600  | 300  |
| 9     | Jharkhand          | 5000 (Main AWC) and 6000 in Mini AWC   | 2500   |
| 10    | Karnataka          | 6500   | 4000   |
| 11    | Kerala             | Rs.8000/-for who has completed 5 years of service and Rs.8500/- for who has completed 10 years of service  | Rs.6250/- for who has completed 5 years of service and Rs.6750/- for who has completed 10 years of service   |

|    |                                   |   |   |
|----|-----------------------------------|---|---|
| 12 | Madhya Pradesh                    | 8500 for Main AWC & 3750 for Mini AWC   | 4250  |
| 13 | Maharashtra                       | 5500 (Up to 10 Years experience)<br>5800 ( 11 to 20 years experience),<br>5900 (21 to 30 years experience),<br>6000 (31 years and above experience) | 3250 (Up to 10 Years experience)<br>3415 ( 11 to 20 years experience),<br>3470 (21 to 30 years experience),<br>3525 (31 years and above experience) |
| 14 | Orissa                            | 3000 for Main AWC & 1875 for Mini AWC   | 1500  |
| 15 | Punjab                            | 5000 ( Rs 500 increment per year).  | 3100 (250 increment per year)   |
| 16 | Rajasthan                         | 4554  | 3036  |
| 17 | Tamil Nadu                        | 10502   | 6596  |
| 18 | Telangana                         | 9150  | 5550  |
| 19 | Uttar Pradesh                     | 1500  | 750   |
| 20 | Uttarakhand                       | 4800-AWW & 2750-MINI AWW  | 3000  |
| 21 | West Bengal                       | 3750  | 4050  |
| 22 | A&N Island                        | 7500  | 5750  |
| 23 | Chandigarh                        | 3600  | 1800  |
| 24 | Dadra & Nagar Haveli/ Daman & Diu | 1000  | 600   |
| 25 | Lakshadweep                       | 5500  | 4750  |
| 26 | Delhi                             | 8220  | 4560  |
| 27 | Puducherry                        | 1950  | 2125  |
| 28 | Arunachal Pradesh                 | 2000+ 1000 w.e.f 16.01.2024   | 2000+ 1000 w.e.f 16.01.2024   |
| 29 | Assam                             | 2000 for AWW & 1250 for Mini AWW  | 1000  |
| 30 | Manipur                           | 1000  | 600   |
| 31 | Meghalaya                         | 3000 for Main AWC& 1500 for Mini AWC  | 1000  |
| 32 | Mizoram                           | 450   | 250   |
| 33 | Nagaland                          | 0   | 0   |

|    |         |                                  |                                    |
|----|---------|----------------------------------|------------------------------------|
| 34 | Sikkim  | 7000                             | 4500                               |
| 35 | Tripura | 5946 (Maximum) & 3500<br>Minimum | 4218 (Maximum) & 2750<br>(Minimum) |
| 36 | Ladakh  | 1300                             | 650                                |

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